

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.1741
TO BE ANSWERED ON THE 6TH March, 2018

COORDINATION AMONG VARIOUS DEPARTMENTS

1741. SHRI N.K. PREMACHANDRAN:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government proposes to introduce a scheme for comprehensive development of Agriculture sector by coordinating various departments;
- (b) if so, the details of the action taken by the Government thereto;
- (c) whether it has come to the notice of the Government that agriculture production in various regions are not increasing due to the lack of coordination of various departments;
- (d) if so, the details of the action taken by the Government for ensuring the coordination of various departments;
- (e) whether it has come to the notice of the Government that the delay in processing of files from various departments has been adversely affecting the implementation of various schemes; and
- (f) if so, the action taken by the Government to avoid such administrative delays in future?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a) & (b): No, Madam.

(c) & (d): Agriculture is a State subject and the State Governments are primarily responsible for the growth and development of agriculture sector in their respective States. The role of Central Government is to supplement the efforts of States through appropriate policy measures and budgetary support. However, efforts are made to converge with schemes of other Departments such as Indian Council of Agricultural Research (ICAR), Mahatma Gandhi National Rural Employment Guarantee Act (MNREGA), Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) etc., wherever feasible.

(e) & (f): No such information is available.
